

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong, the 22nd August, 2023.

No. LJ (A) 77/2000/Pt.I/90 - In exercise of the powers conferred under sub-section (1) (l) (ii) of section 2 of the Mental Healthcare Act, 2017, the Governor of Meghalaya is pleased to confer powers to perform functions of a Magistrate under the said Act to the following –

- (i) in the district, the Chief Judicial Magistrate of a district; and
- (ii) in the Sub-division, the Judicial Magistrate First Class, In-charge of a Sub-division.

Sd/-

(C.V.D. Diengdoh)

Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (A) 77/2000/Pt.I/90 -A,

Dated Shillong, the 22nd August, 2023.

Copy to:-

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The District & Sessions Judge, East Khasi Hills /West Khasi Hills /Ribhoi/South West Khasi Hills/Eastern West Khasi Hills/West Jaintia Hills/East Jaintia Hills/West Garo Hills/East Garo Hills/North Garo Hills/South West Garo Hill/South Garo Hills.
3. The Deputy Commissioner, East Khasi Hills /West Khasi Hills /Ribhoi/South West Khasi Hills/Eastern West Khasi Hills/West Jaintia Hills/East Jaintia Hills/West Garo Hills/East Garo Hills/North Garo Hills/South West Garo Hill/South Garo Hills.
4. The Superintendent of Police, East Khasi Hills /West Khasi Hills /Ribhoi/South West Khasi Hills/Eastern West Khasi Hills/West Jaintia Hills/East Jaintia Hills/West Garo Hills/East Garo Hills/North Garo Hills/South West Garo Hill/South Garo Hills.
5. The Judicial Magistrate First Class, Amlarem/Mairang/Sohra/Dadenggre.
6. The Director of Health Services, Meghalaya, Shillong.
7. The Public Prosecutors, East Khasi Hills /West Khasi Hills /Ribhoi/South West Khasi Hills/Eastern West Khasi Hills/West Jaintia Hills/East Jaintia Hills/West Garo Hills/East Garo Hills/North Garo Hills/South West Garo Hill/South Garo Hills.
8. The Director of Printing & Stationery for favour of publication of notification in the Gazette.
9. Law (B) Department with reference to their I.D. No. LJ (B) 12/2016/157 dt. 26.06.2023.
- ✓ 10. DEO, Law Department.
11. Guard file.

By order etc.,

Sanna

Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department
